IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH AT HYDERABAD

OA.1174/99

dt.12-8-99

Be tween

B. Anjaiah

: Applicant

and

Dy. Director General Geological Survey of India Training Institute Bandlaguda PO, GSI Complex Hyderabad 500068

: Respondents

Counsel for the applicant

: K. Venkateswararao

Advocate

Counsel for the respondents

: B. Narasimha Sharma

Sr.CGSC

Coram

Hon. Mr. R. Rangarajan, Member (Admn.)

Hon. Mr. B.S. Jai Parameshwar, Member (Judl)





Order

Oral order (per Hon. Mr. R. Rangarajan, Member (Admn.)

Heard Mr. K. Venkateswara Rao for the applicant and Mr. B. Narasimha Sharma for the respondents.

- 1. It is stated that the applicant is working as a contingent casual labour in the respondents organisation right from 26-6-1984. The post of Darwan had become vacant and Circular dated 7-9-98 (Annex.II) was issued calling for applications even from the contingent workers engaged on continuous basis upto 20-3-79 possessing requisite qualification, experience, age etc. The applicant submits that he possesses necessary qualifications, experience and also within the age limit for consideration for that postucion though he was not called for interview. His juniors who were appointed as contingent workers later than him were called for interview for appointment to these posts.
 - This OA is filed to consider him also along with others for the post of Darwan.
 - 3. The respondents may check urgently the qualification, experience and age of the applicant and if he fulfils the conditions then he should also be called for interview along with others or at a subsequent date. If he is to be called for test the result of the interview should not be finalised until he is interviewed. In case he is not called for interview for non-possession of qualifications the same should be informed to him before finalising the results.
 - 4. With the above direction the OA is disposed of. No costs.

(B.S. Jai Parameshwar)

Member (Audl.)

Y8155

Dated: 12 Aug. 99
Dictated in Open Court

(R? Rangarajan) Member(Admn.)

And.

sk

cc to day

COPY TO:-

1. HDHNJ

2. HRRN M (A)

3. HBSJP M (J)

4. D.R. (A)

5. SPARE

6. ADVOCATE

7. STANDING COUNSEL

1St AND II nd COURT

COMPARED(BY

CHECKED BY APPROVED BY

THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH : HYDERABAD.

THE HON'BLE MR. JUSTICE D. H. NASIR

VICE - CHAIRMAN

THE HON'BLE MR.R. RANGARAJAN:

MEMBER (ADMN)

THE HON'BLE MR.B.S. JAI PARAMESHWAR MEMBER (JUDL)

ORDER DATE:_

12/8/99

MA/RA/BP:NO

IN

OA.NO.

1174/99

ADMITMED AND INTERIM DIRECTIONS ISSUED

ALLOWED

C.P. CLOSED

R.A. CLOSED

O.A. CLOSED

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

ORDERED/REJECTED

NO OROER AS TO COSTS

\$ 000109

केन्द्रीय प्रशास्त्रिक बसिकरण Cantral Administrative Informat प्रवेष / RESPATCH

1 3 AUG 1999

HYDERABAB BENCH